

654/87(T)

A2
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Vijay Kumar Vij

vs

Union of India & others

10.7.90 Honble D.K. Agrawal - JM
Honble K. Chavva - AM

Not reached. Case adjourned
to 16.7.90 for hearing.

ASH
C.O.

16.7.90

Hon. K.J. Raman, A.M.
Hon. D.K. Agrawal, J.M.

Sri G.D. Mukerji for the applicant
and Sri A.K. Gaur for the respondents are
present. As prayed by the learned
counsel for the parties, list this case
for ~~hearing~~ hearing to-morrow.

De
J.M.

100
A.M.

m

17.7.90

Hon. K.J. Raman, A.M.
Hon. D.K. Agrawal, J.M.

Sri G.D. Mukerji for the petitioner
and Sri A.K. Gaur for the respondents are
present. Arguments heard.
Judgment is reserved.

De
J.M.

100
A.M.

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